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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 70 /2009-14

NEW DELHI: DATED THE 31ST MAY, 2010

Corrigendum to Public Notice No. 64/2009-14 dated 18th May, 2010

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2009-14 and Paragraph 1.1 of Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following correction to Public Notice No. 64/2009-14 dated 18th May, 2010 related to grant of Free Sale and Commerce Certificate.

2. The word 'Annexure 39-A' appearing in second paragraph within quotes under Paragraph 2 of Public Notice No. 64/2009-14 dated 18th May, 2010, may be substituted and read as 'Appendix 39-A'.
3. This issues in public interest.

(R.S. GUJRAL)
Director General of Foreign Trade
And Ex-Officio Special Secretary to the

